

Annexure - 7

Name of the Corporate Debtor: Satra Property Developers Pvt Ltd; Date of commencement of CIRP: 10-08-2020; List of creditors as on: 28-02-2021
List of operational creditors (Government dues)

(Amount in Rupees)

Sr. No	Details of Claimant			Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks, if any
	Department	Government	Identification No	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% of voting share in CoC, if applicable					
1	Assistant Commissioner of Income Tax (OSD) (TDS) - 2(2)	Government of India	(TDS) - 2(2),Mumbai	04/02/2021	2,07,26,544	2,07,26,544	TDS payable	-	-	NO	-	-	-	-	-	
					2,07,26,544	2,07,26,544		-	-		-	-	-	-	-	

General Notes

1. Claims from certain operational creditors have presently not been admitted due to lack of adequate information and / or supporting documentation and are still under verification. As per communication with each of the respective operational creditors, these amounts may be admitted at a later date subject to additional information being provided by the respective operational creditors.
2. Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.